

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1601
(To be answered on the 26th July 2018)**

OPERATION OF PRIVATE AIRLINES

1601. SHRI ALOK SANJAR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the name of private airlines operating on domestic routes in the country along with policy related criteria stipulated for this purpose;
- (b) whether certain private airlines propose to expand their network and sought permission from the Government to operate flights for more domestic destinations including Bhopal;
- (c) if so, the details of such operators who sought permission in this regard during last three years and the current year along with the action taken by the Government thereon;
- (d) whether the Government proposes to review policy related guidelines for the operation by private airlines; and
- (e) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (e): As per Summer Schedule 2018, Air India, Alliance Air, Air Asia, Go Air, Jet Airways, Jet Lite, Indigo, Spice Jet, Vistara and Zoom Air are operating scheduled domestic flights in the country. These airlines are required to comply with the provisions of Route Dispersal Guidelines (RDG) issued by the Government.

Apart from above airlines, Air Odisha, Deccan Charters and TruJet are operating Scheduled Commuter Air Services on regional routes and they are not required to show compliance with the provisions of RDG issued by the Government.

Out of above mentioned airlines, Jet Airways, Air India and Alliance Air are operating scheduled flights to/from Bhopal Airport.

With repeal of Air Corporation act in March 1994, the Indian domestic aviation was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate in the country subject to compliance of RDG issued by the Government. Government has laid down RDG with a view to achieve better regulation of air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability.
